

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:3059

ANSWERED ON:19.08.2011

FOREIGN ASSISTANCE FOR AIDS, MALARIA AND TUBERCULOSIS

Singh Shri Bhola

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) the details of the financial assistance received from foreign countries and international agencies including the International Monetary Fund (IMF) for fighting AIDS, Malaria and Tuberculosis during each of the last three years and the current year so far;
- (b) the details of the agreements signed for the purpose indicating their terms and conditions;
- (c) the details of the projects being implemented under these assistance alongwith the mechanism set up to ensure their proper utilisation;
- (d) whether the Government has received any complaints of misappropriation / misutilisation of funds provided to certain Non-Governmental Organisations (NGOs) to fight and control these diseases; and
- (e) if so, the details thereof during the said period alongwith the action taken/ proposed thereon, State/UT-wise?

**Answer**

THE MINISTER FOR HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

- (a) & (b) The details of financial Assistance received from International Agencies alongwith terms and conditions are as per Annexure-x attached. No Money has been received from International Monetary Fund (IMF).
- (c) Apart from review by Planning Commission through Mid Term Review (MTR), the implementation of National AIDS Control Programmes is reviewed by Development Partners through Mid Term Review. Programmes are reviewed by a Joint Review Mission (JRM) by Development Partners. The following concrete steps have been taken to ensure optimum utilization of funds.
  - i) Monitoring of resource utilization by States.
  - ii) Officials from the Programme Divisions regularly visit the States to monitor implementation of all components of the programme.
  - iii) Releases to states are being done through E-transfer to reduce transit delay.
  - iv) Emphasis on regular and periodic adjustment of advances and reduction of outstanding advances.
- (d) & (e) Yes, complaints are occasionally received on alleged misappropriation/ misutilisation of funds allocated to Non-Governmental Organization (NGOs). However, many of these complaints are anonymous/pseudonymous and cannot be processed as per C.V.C guidelines. Some complaints have been received and dealt with directly at the State level. Details of complaints as informed by the Department of AIDS Control are given in "Annexure A".